

**Central Administrative Tribunal, Lucknow Bench, Lucknow.**

**O.A 116/2008**

**Asif Aali**

**Vs.**

**Union of India & Others.**

This the 24 day of July, 2008

**Hon'ble Shri A.K.Gaur, Member (J)**  
**Hon'ble Dr. A.K.Mishra, Member (A)**

Appl: Sri A. Verma for Sri A. Moin.

Resp: Sri Arvind Kumar/ Sri Praveen Kumar.

Since, the claim of the applicant has been redressed by the department, and his name has already been impaneled, the O.A. has become infructuous and is accordingly disposed of.

*AK*  
**Member (A)**

*AK*  
**Member (J)**

v.

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28-7-08*